

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 346 of 2019

IN THE MATTER OF:

BSE Ltd.

....Appellant

Vs.

Asahi Infrastructure & Projects Ltd.

....Respondent

Present:

**For Appellant: Ms. Surekha Raman and Mr. Dileep Poolakkot,
Advocates**

For Respondent:

ORDER

06.02.2020: Due to paucity of time this matter could not be taken up.
Post this Appeal 'For Admission (After Notice)' on **26th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn